Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 22/2015-20
New Delhi, Dated the 16th September, 2021


S.O. (E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy (2015-2020) and in continuation of Public Notice No.9/2015-20 dated 24th June, 2021 regarding Memorandum of Understanding (MoU) between Government of the Republic of India and the Government of the Republic of the Union of Myanmar for import of 2,50,000 MT of Urad and 1,00,000 MT of tur by India, the Director General of Foreign Trade hereby lays down the procedures / modalities for complying with the aforesaid provisions under the MoU.

2. In pursuance of the Memorandum of Understanding between the Government of the Republic of India and the Government of the Republic of the Union of Myanmar, India has agreed to provide an annual quota of 2,50,000 MT of Urad and 1,00,000 MT of tur of Myanmar origin to be imported, through private trade, over the next five financial years, i.e. from 2021-22 to 2025-26 (April to March).

3. Accordingly 2,50,000 MT of Urad and 1,00,000 MT of tur to be imported from Myanmar, during the fiscal year 2021-22 is allowed for import, subject to the following conditions:

a. Import will be allowed only through the following 5 ports: (i) Mumbai, (ii) Tuticorin, (iii) Chennai, (iv) Kolkata and (v) Hazira

b. Import will be subject to production of "Certificate of Origin" certified by the authorized signatories of Department of Trade, Ministry of Commerce with stamps provided by the Government of Myanmar, which is being shared with the concerned Customs authorities of the above ports and CBIC.

c. While providing the Origin Certificate (including details of the exporter, importer and quantity of pulses), the designated authority will send a scanned copy of the certificate to the e-mail ID: policy2-dgft@gov.in.

d. The importer here in India will send a mail to DGFT with scanned copy of the certificate issued as above along with its IEC details, for NOC on the same e-mail address as above, i.e. policy2-dgft@gov.in. DGFT will compare both these documents and allow NOC to the applicant importer, based on which Customs will clear the consignments.
4. **Effect of this Public Notice:** Procedure / modalities for import of 2,50,000 MT of Urad and 1,00,000 MT of tur from Myanmar under the MoU is laid down.

(Amit Yadav)
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